

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 62(ND)/2015  
CA NO.

CORAM:


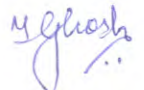
PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S.K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY: Nand Lal Bhatia  
Vs  
Sh. Kuldeep Kaul & Anr. M/S. HBE Aviosec Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	N P S Chawla, Adv.		Respondent	
1.	Ms. Vijeta Mukherjee, Adv.		} For, Petitioners.	
2.	Ms. Tanushree Ghosh, Adv.			

**ORDER**

For order see CP No. 61(ND)/2015.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (TECHNICAL)

24.4.2017

Vineet